

COURT- 2**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 92 OF 2018 & IA No. 1042 OF 2019****Dated: 17th October, 2019****In the matter of:****Punjab State Power Corporation Limited****.... Appellant(s)****Versus****Punjab State Electricity Regulatory Commission****.... Respondent(s)****ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **19.12.2019**.

Court Master

NR